

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2097
TO BE ANSWERED ON 15.03.2017**

Scheme for Development of Minority Women

2097. SHRI PRATHAP SIMHA:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) whether any specific schemes are being implemented by Government for upliftment of women belonging to minority communities at present and if so, the details thereof;
- (b) whether funds are being provided in the States for their upliftment; and
- (c) if so, the State-wise details of funds allocated/released and the number of women benefited under these schemes?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY
AFFAIRS**

(SHRI MUKHTAR ABBAS NAQVI)

(a): Apart from other schemes which are available to all, including women, Ministry of Minority Affairs implements three specific schemes for women as below:-

- (1) "Nai - Roshni" for Leadership Development of Minority Women specially for development of women belonging to notified minority communities namely Muslims, Christians, Sikhs, Buddhists, Parsis and Jains with an aim to empower and instill confidence in women by providing knowledge, tool and techniques for interacting with Government system and others at all levels. The scheme is implemented through selected Non-Governmental Organizations (NGOs) all over the country.
- (2) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to minorities implemented through Maulana Azad Education Foundation.
- (3) Mahila Samridhi Yojana is implemented through National Minorities Development & Finance Corporation (NMDFC) wherein skill development training is imparted to group of women in women friendly trades. Training period is of maximum six months and raw material cost of upto Rs.1,500/- per trainee and stipend @ Rs.1000/- per trainee is provided. During the period of training, the women formed into Self Help Group, followed by infusion of micro-credit maximum upto Rs.1.00 lacs per member for the purpose of using the skill developed during the training, for income generation activities.

(b) & (c): State-wise details of funds allocated/released and number of women benefited under these schemes, from financial year 2014-15 to 2016-17 (till 31.01.2017) as available are at Annexure.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOKSABHA
UNSTARRED QUESTION NO.2097 FOR ANSWER ON 15TH MARCH, 2017.**

(1) "Nai - Roshni" for Leadership Development of Minority Women							
Sl. No.	States	2014-15		2015-16		2016-17 (Upto 31.01.2017)	
		Fund Released (in Rs.Crores)	Women Covered	Fund Released (in Rs.Crores)	Women Covered	Fund Released (in Rs.Crores)	Women Covered
1	Andhra Pradesh	0.18	475	0.13	725	0.20	750
2	Arunachal Pradesh	-	-	0.00	-	0.00	0
3	Assam	0.78	4200	1.15	5250	1.08	3500
4	Bihar	0.64	4275	0.53	1675	0.18	1000
5	Chattisgarh	0.03	225	0.11	575	0.05	375
6	Delhi	0.28	1350	0.06	-	0.12	750
7	Gujarat	0.23	1525	0.10	575	0.05	-
8	Haryana	0.09	600	0.04	-	0.00	-
9	Himanchal Pradesh	0.04	250	0.01	-	0.00	-
10	Jammu & Kashmir	0.09	350	0.0032	-	0.00	0
11	Jharkhand	0.15	725	0.27	1575	0.08	500
12	Karnataka	0.23	1250	0.38	1850	0.39	1900
13	Kerala	0.1	700	0.37	2325	0.11	750
14	Madhya Pradesh	1.35	8400	1.36	5450	1.25	7375
15	Maharashtra	0.31	1950	0.15	550	0.04	-
16	Manipur	0.41	2100	0.35	575	0.04	-
17	Nagaland	0.17	1075	0.00	-	0.00	-
18	Odisha	0.14	575	0.37	1650	0.17	1125
19	Punjab	0.05	350	0.00	-	0.04	250
20	Rajasthan	0.99	6000	0.55	1725	0.24	1500
21	Sikkim	0.03	225	0.00	-	0.00	-
22	Telangana	0.03	225	0.03	-	0.04	250
23	Tripura	0.12	850	0.03	-	0.00	-
24	Tamil Nadu	0.09	375	0.15	875	0.14	1000
25	Uttar Pradesh	6.62	29250	7.81	31225	8.99	46000
26	Uttarakhand	0.33	2125	0.38	1175	0.42	1500
27	West Bengal	0.31	1650	0.49	950	0.51	625
	Total	13.78	71075	14.81	58725	14.13	69150

(2) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to minorities

S. No	State/UTs	2014-15		2015-16		2016-17
		Women covered	Fund released (Rs. in Lakh)	Women covered	Fund released (Rs. in Lakh)	
1	Andaman & Nicobar	8	0.96	2	0.24	Disbursement process continues.
2	Andhra Pradesh	2394	287.28	1388	166.56	
3	Assam	2457	294.84	2	0.24	
4	Arunachal Pradesh	0	0	2332	279.84	
5	Bihar	4563	547.56	4514	541.68	
6	Chandigarh	11	1.32	9	1.08	
7	Chattisgarh	17	2.04	18	2.16	
8	Dadra & Nagar Haveli	0	0	0	0	
9	Daman & Diu	0	0	0	0	
10	Delhi	546	65.52	552	66.24	
11	Goa	5	0.6	10	1.2	
12	Gujarat	1517	182.04	1570	188.4	
13	Haryana	85	10.2	32	3.84	
14	Himachal Pradesh	7	0.84	2	0.24	
15	Jammu & Kashmir	103	12.36	466	55.92	
16	Jharkhand	1312	157.44	1109	133.08	
17	Karnataka	2681	321.72	2729	327.48	
18	Kerala	5899	707.88	6827	819.24	
19	Lakshadweep	0	0	0	0	
20	Madhya Pradesh	1266	151.92	1062	127.44	
21	Maharashtra	4151	498.12	4001	480.12	
22	Manipur	199	23.88	62	7.44	
23	Meghalaya	16	1.92	170	20.4	
24	Mizoram	0	0	1	0.12	
25	Nagaland	21	2.52	2	0.24	
26	Odisha	253	30.36	301	36.12	
27	Puducherry	26	3.12	16	1.92	
28	Punjab	253	30.36	250	30	
29	Rajasthan	1089	130.68	1343	161.16	
30	Sikkim	0	0	0	0	
31	Tamil Nadu	3200	384	4077	489.24	
32	Telangana	0	0	891	106.92	
33	Tripura	0	0	1	0.12	
34	Uttar Pradesh	10434	1252.08	11181	1341.72	
35	Uttaranchal	282	33.84	433	51.96	
36	West Bengal	2631	315.72	2647	317.64	
Total		45426	5451.12	48000	5760	

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO.2097 FOR ANSWER ON 15TH MARCH, 2017.

NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION
Utilization details furnished by State Channelizing Agencies(SCA's) benefiting women beneficiaries
during last two years*

Amt.Rs. In Crs.											
Sr.No.	STATE									GRAND	
		2014-2015		2015-2016		2014-2015		2015-2016		TOTAL	
		Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.
1	BIHAR	0.00	0	0.19	44					0.19	44
2	CHANDIGARH	0.03	12	0.00	0					0.03	12
3	CHHATISGARH	0.12	13	0.20	25	0.20	63			0.52	101
4	DELHI	0.00	0	0.00	0					0.00	0
5	GUJARAT	0.46	125	0.05	8	0.02	10			0.53	143
6	HARYANA	0.00	0	0.00	0	0.83	185			0.83	185
7	HIMACHAL PRADESH	0.64	25	0.00	0					0.64	25
8	JAMMU & KASHMIR	13.17	711	7.20	361	0.42	102	0.31	78	21.10	1,252
9	KARNATAKA	4.46	148	2.17	44					6.63	192
10	KERALA	32.58	1,792	25.91	1,356	30.75	22,746	2.44	1,474	91.67	27,368
11	MAHARASHTRA	0.00	0	0.00	0					0.00	0
12	MIZORAM	0.65	129	0.00	0					0.65	129
13	NAGALAND	2.41	110	0.00	0	3.50	1,600			5.91	1,710
14	ODISHA	0.00	0	0.00	0					0.00	0
15	PUDUCHERRY	0.45	75	0.17	19	0.64	247	0.28	109	1.54	450
16	PUNJAB	1.02	77	0.39	26					1.41	103
17	RAJASTHAN	5.71	1,294	1.40	327	0.40	194	0.36	128	7.87	1,943
18	TAMILNADU	0.00	0	0.00	0	26.11	7,948	16.73	4,270	42.84	12,218
19	TRIPURA	2.66	124	1.92	91					4.58	215
20	UTTRAKHAND	0.00	0	0.15	11					0.15	11
21	WEST BENGAL	73.62	1,142	3.78	495	137.18	1,13,585	35.29	27,429	249.87	1,42,651
	Grand Total	137.98	5,777	43.51	2,807	200.05	1,46,680	55.41	33,488	436.96	1,88,752
	* As per reports received from SCAs till 31.10.2015										

